

HCC No. 14/2020

**HIGH COURT OF KARNATAKA,
BENGALURU-1
DATED: 26th JUNE 2024 .**

**FROM
THE REGISTRAR GENERAL, HIGH COURT OF KARNATAKA, BENGALURU-1**

To,
The Director of Information and Public Relations,
No.37, Bhagavan Mahaveer Jain Road,
(Infantry Road), Bengaluru – 560 001.

Sir,

Sub: Publication of Brief Tender Notification.

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With reference to the above subject, I am enclosing herewith - Tender Notification for procurement of 328 nos. of Host licenses for VC platform to the High Court of Karnataka, Bengaluru and Benches at Dharwad and Kalaburagi and District Judiciary in the State through e-Procurement Portal of Centre for e-Governance, Bengaluru, The approximate cost of the tender is Rupees One Crore.

The last date to upload the tender is fixed on **11.07.2024 at 4.00 PM**. For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

I am, therefore to request you to kindly cause to publish the same in one Kannada and one English leading Newspapers, immediately.

Yours faithfully,

**(N.G.DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.**